

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 1146 of 2024 /RG/LP Dated: 06/07/2024.

It is hereby notified that Shri Maroof Ahmad Manhas S/O Shri Mohd Sarwar Khan R/O Samote, Tehsil Surankote, District Poonch, bearing Certificate of Enrollment No.638/88 dated 20th day of September, 1988, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.

Mani
06-07-2024
(Registrar Administration)
High Court of J&K and Ladakh
Main Wing Srinagar

No: 24555-62 /RG/LP Dated: 06/07/2024.

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar/Jammu.
2. Principal District & Sessions Judge, Poonch.
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Jammu.
6. President District Bar Association, Poonch.
7. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
8. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Shri Maroof Ahmad Manhas S/O Shri Mohd Sarwar Khan R/O Samote, Tehsil Surankote, District Poonch.

..... for information.

Mani
06-07-2024
(Registrar Administration)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 1145 of 2024/RG/LP Dated: 06/07/2024.

It is hereby notified that Shri Mohd Ashraf Malik, S/O Sh. Abdul Gani Malik R/O Bragam, Dooru, District Anantnag, bearing Certificate of Enrollment No.865/89 dated 4th day of February, 1993, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.

10/11/2024
06-07-2024
(Registrar Administration)
High Court of J&K and Ladakh
Main Wing Srinagar

No: 24546-54/RG/LP Dated: 06/7/2024, *3/7/2024*

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar/Jammu.
2. Principal District & Sessions Judge, Anantnag.
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Srinagar.
6. President District Bar Association, Anantnag.
7. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
8. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Shri Mohd Ashraf Malik, S/O Sh. Abdul Gani Malik R/O Bragam, Dooru, District Anantnag.

..... for information.

10/11/2024
06-07-2024
(Registrar Administration)